

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

16

OA.No.2562 of 1998

New Delhi, this 19th day of April, 1999.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Mahesh Chand Tyagi
S/o Hat Ram Tyagi
R/o Quarter No.221
Madhuban
Delhi-110 092.

... Applicant

By Advocate: Shri A.K. Trivedi, proxy
counsel for Shri Narender Kaushik

versus

1. Union of India & Ors.
Through its Secretary
Ministry of Defence
South Block
New Delhi.
2. Chief of Air Staff
Air Headquarters
Vayu Bhawan
New Delhi.
3. Air Officer Commanding
Air Force Station
Hindon.
4. Wg. Cdr. K.M. Khanna
Officer Incharge
Air Force Station
Hindon.

... Respondents

By Advocate: Shri M.K. Bhardwaj, proxy
for Shri A.K. Bhardwaj.

O R D E R (ORAL)

HON'BLE SHRI K. MUTHUKUMAR, M(A)

Learned proxy counsel for the applicant
submits that the applicant wishes to withdraw the OA.

The OA is dismissed as withdrawn.


(K. Muthukumar)
Member(A)